

RAJASTHAN HIGH COURT, JODHPUR

NOTIFICATION

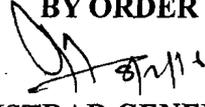
No.Gen./L.P./12/01/99/1094

Date: 08.02.2016

In exercise of powers conferred by Clause 5(1)(i) of the Scheme / Guidelines for Conferment of Distinction as Senior Advocate, as amended upto date, Hon'ble the Rajasthan High Court has been pleased to designate the following Advocates as a "Senior Advocate" :-

1. Shri Rajendra Prasad,
Advocate, Rajasthan High Court Bench, Jaipur.
2. Shri Raj Deepak Rastogi,
Advocate, Rajasthan High Court Bench, Jaipur.
3. Shri Rajesh Joshi,
Advocate, Rajasthan High Court, Jodhpur.
4. Shri Ravi Bhansali,
Advocate, Rajasthan High Court, Jodhpur.

BY ORDER

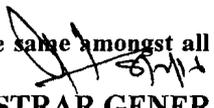

REGISTRAR GENERAL

No.Gen./L.P./12/01/99/1095

Date: 08.02.2016

Copy forwarded to the following for information and necessary action:-

1. Secretary General, Supreme Court of India, New Delhi.
2. Registrar General, All High Courts.
3. Secretary, Government of India, Ministry of Law & Justice, New Delhi.
4. Secretary, Bar Council of India, New Delhi.
5. Chief Secretary, Government of Rajasthan, Jaipur.
6. Principal Secretary to the Govt., Law Department-cum-Legal Remembrance, Rajasthan, Jaipur.
7. Shri Rajendra Prasad, Advocate, Rajasthan High Court Bench, Jaipur.
8. Shri Raj Deepak Rastogi, Advocate, Rajasthan High Court Bench, Jaipur.
9. Shri Rajesh Joshi, Advocate, Rajasthan High Court, Jodhpur.
10. Shri Ravi Bhansali, Advocate, Rajasthan High Court, Jodhpur.
11. the Registrar (Vig.)/(Admn.)/(Rules)/(Class.), Raj. High Court, Jodhpur
12. the Registrar-cum-Principal Secretary to Hon'ble the Acting Chief Justice, Raj. High Court Bench, Jaipur
13. the Registrar (Admn.), Raj. High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur Bench through P.S., Member Secretary, Raj. State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
14. All Private Secretaries to Hon'ble Judges of this High Court.
15. The Secretary, Bar Council of Rajasthan Jodhpur with the request to circulate the same amongst all the District Bar Associations.
16. The President, Rajasthan High Court Advocates/Bar Association, Jodhpur/ Jaipur.
17. The President, Rajasthan High Court Lawyers Association, Jodhpur.
18. Advocate General/Additional Advocate General, Rajasthan, Jodhpur/Jaipur.
19. Government Advocate, Government Advocate Office, Rajasthan High Court, Jodhpur / Bench, Jaipur.
20. All the Dy. Registrars, Rajasthan High Court, Jodhpur / Bench, Jaipur.
21. All the Assistant Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
22. Chief Accountant-cum-A.O.J., Rajasthan High Court, Jodhpur.
23. All the A.O.J./A.A.O., Rajasthan High Court, Jodhpur / Bench, Jaipur.
24. All the District & Sessions Judges with the directions to circulate the same amongst all the Courts of their Judgeships.


REGISTRAR GENERAL

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8/2/16